[Shri Anand Chand.]

say the time is ripe and something should be done. But let it be done in a way in which really people who are better off are affected. The executive authority would be getting wide powers which Parliament would be conferring on it in a few days under the Defence of India Rules. If they go and worry the people, the result of that might not be anything very substantial.

Lastly, my friend from U.P. pointed out that some people have given their qualified support to the effort. My friend. Mr. Misra, rather touchy because the names of a few people who were connected with the Swatantra Party were mentioned. I do not want to utilise this House as a party forum. conducting here this discussion in a dignified manner. But as far as I remember, if I remember aright, the discussion to which my hon, friend referred related to a particular mark made in a meeting by members that their support to the Government in the war effort would be qualified for the reason that the party as such had not full confidence in, or I might say was not behind, the Defence Minister of the time. Now, I do not know whether that was a happy approach about the defence effort or towards persons who were in charge of certain portfolios at a particular time. But that, I think was context in which a reference made and in which that qualified support was put on from the public platform. Well, the cause, we agree, if it existed at the time the statement was made, has since been removed. But even so, we here from the Swatantra Party have said repeatedly-and I reiterate it once again on behalf of my colleagues and myself—that are with the Government in its war effort cent per cent, that we have supported it not only in the other House but in this House also and that our support has been absolutely unqualified. All that we want is to help the Government in every way possible to drive the Chinese aggressors out of our soil. 912.

श्री कृष्ण चन्द्र (उत्तर प्रदेश) : माननीय सभापति महोदया, चीन के पैशाचिक श्रौर राक्षसी हमले का मकाबिला करने के खर्च की पूर्ति के लिये जो मांग ब्राज इस सद । के सामने प्रस्तुत है उस मांग का सभी मा -नीय सदस्यों ने दिल खोल कर पूर्णरूप से समर्थन किया है । महोदया, में भी उस ममर्थन में कुछ शब्द कहने के लिये खड़ा हम्रा हं। म्राज एक बेशर्म, बेनकाब मीर बेलगाम दूश्मन से हमारा मुकाबिला है देश काबब्चायच्चा ग्राज देश की रक्षा के लिये ग्रपना सब कुछ--जन, धन ग्रौर सो 🗓 --देश की विल वेदी पर न्योछावर कर रहा है । भ्राज नौजवान बहादुरों के लिये रक्त-दान करने को इस देश मे होड लगी हई है । सभी लोग, श्रमीर-गरीब, प्यादुर**-**भिखारी स्रौर बच्चे तक, जो कुछ उनके पाम पैसा है श्राज दिल से न्योछावर रहे हैं। ग्राज इस धर्म के युद्ध में, जो ग्रधर्म के साथ हमारा चल रहा है, संभव है हमन श्रपने दूरमन की चिकनी चुपड़ी बात में श्राकर . . .

THE DEPUTY CHAIRMAN: You may continue at 2.30. The House stands adjourned till 2.30 p.m.

The House then adjourned for lunch at one of the clock

The House reassembled after lunch at half past two of the clock, The Vice-Chairman (Shri M. P. Bhar-GVA) in the Chair.

ADJOURNMENT OF THE HOUSE BECAUSE OF THE ABSENCE OF MINISTERS

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Krishna Chandraji.

श्री कृष्ण चन्द्र : उपसभाध्यक्ष महोदय मैं यह निवेदन कर रहा था कि सम्भव हैं कि हमने दश्मन की चालवाजियों . .

Shri FARIDUL HAQ ANSARI: Mr. Vice-Chairman, may I draw your attention to this fact that there is no Minister present on the Treasury Benches?

Prof. M. B. LAL (Uttar Pradesh): Can there be a debate in their absence?

SHRI RAJENDRA PRATAP SINHA (Bihar): We can go on; there is no harm in going on.

Shri CHANDRA SHEKHAR: The House should be adjourned in the absence of the Minister. (Interruptions.) The House should be adjourned Yes. Sir, how can you proceed without the Minister? If the hon. Minister is not present here, the House should be adjourned—we cannot wait for the Minister—may be adjourned for two minutes or five minutes.

Shri RAJENDRA PRATAP SINHA: Either we adjourn for five or ten minutes, or we continue.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): The House stands adjourned for ten minutes. We reassemble at 2.40 p.m.

The House then adjourned till 2.40 p.m.

The House reassembled at forty minutes past two of the clock, The Vice-Chairman (Shri M. P. Bhar-Gava) in the Chair.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mrs. Sinha, you ought to have been here at 2.30.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): Sir, I tender my apology and express my regrets because I came a little bit late. There was some displacement of my watch time and I was delayed. I again express my regrets.

THE APPROPRIATION (NO.5) BILL, 1962—continued

श्री कृष्ण चन्द्र : उपसभाध्यक्ष महोदय. में यह निवेदन कर रहा था कि दश्मन की चिकनी चपडी बातों में ग्राकर, ग्रपनी भल-मनसाहत के कारण सम्भव है शरू शरू में हमारी तरफ से कुछ भलें हुई हों स्रीर इसो की वजह से कुछ सज्जनों ने हम पर श्रारोप लगाये । परन्तु हमारा प्राचीन इतिहास इस बात का साक्षी है कि धर्म और ग्रधर्म के यद्ध में ग्रंतिम विजय धर्म ग्रीर सत्य की ही होती है। भ्राज भी इसमें संदेह नहीं है कि म्रन्तिम विजय धर्म और सत्य की ही होगी। ग्राज हमारा देश श्री जवाहरलाल नेहरू जी के नेतत्व में इस यद्ध का संचालन कर रहा है। कुछ लोग प्रधान मंत्री जी की टीका टिप्पणी स्रौर कड़ी भाषा का प्रयोग करते हैं। सम्भव है यह उनके हृदय की बात हो, और यह भी हो सकता है कि देश भिकत में प्रेरित होकर वे इस तरह की बातें कहते हों । परन्तु मैं उनसे बड़ी नम्प्रता के साथ निवेदन करना चाहता हं कि इस तरह की बात पब्लिक में करना ग्राज की स्थिति में बहुत खतरनाक है ग्रीर हमारे देश के लिये घातक है। ग्राज जो जनता मे बलिदान की भावना उमड रही है उसमें इस तरह की चीजों से बाधा पहंचती है भ्रौर युद्ध के प्रयासों पर कुप्रभाव पड़ सकता है। श्री जवाहरलाल जी हमार प्रधान मंत्री ही नही हैं बल्कि इस राष्ट्र के वे मनोनीत नेता है स्रीर जनता के हृदय के सम्प्राट है। जनता को उन पर ग्रट्ट विश्वास है ग्रौर उनके प्रति ग्रथाह निष्ठा है । जब जनता ने पिछली स्वतन्त्रता की लडाई शक्तिशाली ब्रिटिश साम्प्राज्यशाही से लडी थी तब भी श्री जवाहरलाल जी ने वडी वहादुरी, हिम्मत, दिलेरी श्रौर निर्भीकता के साथ इस देश का सफल नेतृत्व किया था। श्राज भी इस युद्धकाल में किसी को इसमें जरा भी संदेह नही है कि श्री नेहरू जी उसी तरह हमारा नेतृत्व करेंगे।